

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 313
IA-546/2024
In
IB-522(ND)/2023

IN THE MATTER OF:

M/s. Genesis Dream Merchants Pvt Ltd

.....APPLICANT/PETITIONER

Vs

Kapil Kumar

.....RESPONDENT

SECTION

U/s 95 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sumit K. Batra, Adv. Mr. Manish Khurana, Adv.
Ms. Priyanka Jindal, Adv.

For the Respondent : Mr. Ishwar, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-546/2024:-

Learned Counsel appearing for the Applicant seeks time to file Vakalatnama. Three days time granted. Learned Counsel appears for the Resolution Professional. Mr. Kapil Kumar, the Personal Guarantor appeared in person and sought time to file objections. One week time granted.

List the matter on **09.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**